

OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
KAIMUR AT BHABHUA.

**Order NO. 55 / 2019**

DATED, The 28<sup>th</sup> February 2019.

As per report of Srisatedar, Sri Ramrang Tiwary, Additional District & Sessions Judge-1-cum-Spl. Judge of SC/ST Act Cases -cum-Spl. Judge for POCSO Act, is going to be suppurated on 28/02/2019.

The next Senior most Additional District & Sessions Judge in this judgship is Sri Quamarul Hoda, Additional District & Sessions Judge-6 -cum-special court of Excise Act Cases. Accordingly Sri Ramrang Tiwary Additional District & Sessions Judge-1-cum-Spl. Judge of SC/ST Act Cases -cum-Spl court for POCSO Act, is hereby ordered to make over the charge of his Court and Office as well charge of Court of Special Courts as mentioned above to Sri Quamarul Hoda, who is designated as

Additional District & Sessions Judge-1-cum-Spl. Judge of SC/ST Act Cases -cum-Spl judge for POCSO act Cases,after taking charge from Sri Tiwary.


Since, Sri Quamarul Hoda, ADJ-VI, is in seisin of Spl judge for Excise cases, so in continuity and to avoid vacancy for the same, Sri Pandey Rishi Kant sinha , ADJ-4, being the next senior to Sri Hoda, is designated as special Judge for cases under Excise Act after taking charge from Sri Hoda. Accordingly, Sri Hoda , ADJ-6<sup>th</sup> shall make over the charge of Special court for Excise Act as well as charge of court and office of ADJ-6 to Sri Pandey Rishi Kant Sinha.

Inform all concerned.

Sd:- (Om Prakash Srivastava-1)  
Distt. & Sess. Judge,  
Kaimur at Bhabhua.

Memo No. 615 Dated:- 28/02/2019

Copy forwarded to the court of ADJ-1/ADJ-6/ ADJ-4/ Accounts / Nazarat/ Nodal Officer (computerization) /Court Manager / Kaimur at Bhabhua for information and needful.

  
Court Manager  
Kaimur at Bhabhua.

*Handwritten notes:*  
Nodal officer  
1/3/19  
S.O  
to do needful  
28/2/19